COURT-II

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY

(APPELLATE JURISDICTION)

Appeal No. 273 of 2014

Dated: 17th December, 2014

In the matter of:

Essar Power Gujarat Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Nishtha Sikroria for R-1

ORDER

As the Hon'ble Bench did not assemble today, the matter is posted on **21**st **January**, **2015**.

Court Master

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